PUBLIC ANNOUNCEMENT UNDER REGULATIONS 3 (1) AND 4 READ WITH REGULATION 15(1) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED ("TAKEOVER REGULATIONS") FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

ECS BIZTECH LIMITED

CIN No.: L30007GJ2010PLC063070

Registered Office: B-02, The First, ECS Corporate House, behind Keshvbaug Party Plot, off 132 Ft., Road, Vastrapur, Ahmedabad, Gujarat, India, 380015

OPEN OFFER FOR ACQUISITION OF UP TO 53,44,313 (FIFTY-THREE LAKHS FORTY-FOUR THOUSAND THREE HUNDRED AND THIRTEEN) FULLY PAID-UP EQUITY SHARES HAVING FACE VALUE OF RS. 10/- EACH ("EQUITY SHARES"), REPRESENTING 26.00% OF THE TOTAL PAID-UP / VOTING SHARE CAPITAL OF ECS BIZTECH LIMITED ("EBL" OR "TARGET COMPANY" OR "TC") BY MR. RAKESH RAMANLAL SHAH (ACQUIRER), AND M/S KOMAL INFOTECH PRIVATE LIMITED ("PAC" OR "PERSON ACTING IN CONCERT WITH THE ACQUIRER) PURSUANT TO AND IN COMPLIANCE WITH REGULATION 3(1) AND 4 READ WITH REGULATIONS 13 AND 15 OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS 2011, AS AMENDED ("SEBI (SAST) REGULATIONS").

On Wednesday, July 29, 2026, the Acquirer and PAC have entered into and executed a Share Purchase Agreement with the Sellers of the Target Company (as defined in paragraph 4 below) to acquire 1,34,46,936 (One Crore Thirty-Four Lakhs Forty-Six Thousand Nine Hundred Thirty-Six Only) Equity Shares representing 65.42% of total Paid-up / Voting Share Capital of the Target Company at a price of Rs. 2.26 (Rupees Two and Paise Twenty-Six Only) per Equity Share aggregating to Rs 3,03,90,076 (Rupees Three Crore Three Lakh Ninety Thousand and Seventy-Six Only). Consequently, the Acquirer and the PAC shall acquire substantial Equity Shares /Voting rights along with complete control over the management and affairs of the Target Company after the successful completion of this Open Offer.

This Public Announcement (**"PA"**) is being issued by Beeline Capital Advisors Private Limited (**"Manager to the Offer"**) for and on behalf of the Acquirer and the PAC to the Eligible Public Shareholders of the Target Company pursuant to and in compliance with, amongst others, Regulation 3(1) and 4 of SEBI (SAST) Regulations.

1) OFFER DETAILS:

- **Size:** This Open Offer is being made by Acquirer and PAC to eligible public shareholders of the Target Company to acquire up to **53,44,313** (**Fifty-Three Lakhs Forty-Four Thousand Three Hundred and Thirteen**) Equity Shares of the Target Company ("**Equity Shares**") representing 26.00% of the total Paid-up /Voting Shares capital of the Target Company, as of the 10th (tenth) working day from the closure of the Tendering Period ("**Offer Size**"), subject to the terms and conditions mentioned in this Public Announcement ("PA"), the Detailed Public Statement ("DPS") that will be published and the Letter of Offer ("LOF") that is proposed to be issued in accordance with the SEBI (SAST) Regulations.

- **Price / Consideration:** This Open Offer is being made at an offer price of Rs.10.50 (Rupees Ten & Paise Fifty Only) ("**Offer Price**") per fully paid-up Equity Share of the Target Company, calculated in accordance with Regulation 8(2) of the SEBI (SAST) Regulations, aggregating to Rs.5,61,15,286.50 (Rupees Five Crore Sixty-one Lakhs Fifteen Thousand Two Hundred and Eighty-Six and paise Fifty Only) ("**Offer Consideration**").

- **Mode of Payment:** The Offer Price is payable in cash in accordance with the provisions of Regulation 9(1)(a) of the SEBI (SAST) Regulations.

- **Type of Offer:** This Open Offer is a triggered offer, being made by the Acquirer and PAC in accordance with Regulation 3(1) and 4 of the SEBI (SAST) Regulations.

2) TRANSACTION WHICH HAS TRIGGERED THE OPEN OFFER OBLIGATIONS (UNDERLYING TRANSACTION):

Details of underlying Transaction						
Type of Transaction (Direct / Indirect)	**Mode of Transaction (Agreement / Allotment / Market Purchase)**	**Shares / Voting Rights acquired/proposed to be acquired**		**Total Consideration for Shares / Voting Rights (VR) acquired (INR)**	**Mode of payment (Cash / Securities)**	**Regulation which has triggered**
		Number	**% vis a vis total Equity / Voting Capital**			
Direct Acquisition	Share Purchase Agreement ("SPA") dated July 29, 2026	1,34,46,936 Equity Shares	65.42%	Rs. 3,03,90,076	Cash	Regulations 3(1) and 4 of the SEBI (SAST) Regulations

3) DETAILS OF ACQUIRER/ PAC:

Details	Acquirer	PAC	Total
Name of Acquirer(s)	Mr. Rakesh Ramanlal Shah	Komal Infotech Private Limited	-
Address	E-37, Ayojannagar Society, Near Shreyas Crossing, Paldi, Ahmedabad 380007	Registered Office: 40, Asia House, Nr Swastikchar Rasta, Navrangpura, Ahmedabad- 380009	-
Names of Persons in Control / Promoters of Acquirers where Acquirer are Companies	Not Applicable	Rakesh Ramanlal Shah (Acquirer)	-
Name of the Group, if any, to which the Acquirer belongs to	None	None	-
Pre-Transaction shareholding: • Number • % of total share capital	Nil	Nil	Nil
Proposed shareholding after the acquisition of shares which triggered the Open Offer Number • % of total share capital	1,15,00,000 55.95%	19,46,936 9.47%	1,34,46,936 65.42%
Any other interest in the TC	None	None	-

4) DETAILS OF SELLING SHAREHOLDERS:

Name of Sellers	Part of Promoter Group (Yes / No)	Details of shares held by the Sellers			
		Pre-Transaction		Post Transaction	
		Number of Equity Shares	% of fully diluted Equity Share Capital of the Target Company	Number of Equity Shares	% of fully diluted Equity Share Capital of the Target Company
Vijay Mansinhbhai Mandora	Yes	1,22,30,416	59.50	Nil	Nil
Seema Vijay Mandora	Yes	8,764	0.04	Nil	Nil
Achal Vijaysinh Mandora	Yes	64,346	0.31	Nil	Nil
Mandora Finserve Private Limited	Yes	11,43,410	5.56	Nil	Nil
Total		**1,34,46,936**	**65.42%**	**Nil**	**Nil**

5) TARGET COMPANY:

Name of Target Company	ECS BIZTECH LIMITED
Exchange where the Equity shares of the Target Company are listed	BSE Limited (Scrip Code: 540063)
CIN	L30007GJ2010PLC063070
ISIN	INE925Q01024

6) OTHER DETAILS

- The Detailed Public Statement ("**DPS**") pursuant to this Public Announcement and in terms of the provisions of Regulation 13(4), 14(3) and 15(2) of SEBI(SAST) Regulations, 2011 shall be published in newspapers on or before Wednesday, August 5, 2026. The DPS shall contain details of the Open Offer including detailed information on the Offer Price, the Acquirer, the PAC, the Target Company, Selling Shareholders, background to the Open Offer, statutory approvals required for this Offer, details of financial arrangements and other terms and conditions of this Offer
- The Acquirer and PAC accept full responsibility for the information contained in this Public Announcement (other than such information relating to Target Company which is based on publicly available sources and information relating to the Selling Shareholders). The Acquirer and PAC undertake that they are aware of and will comply with their obligations under the SEBI (SAST) Regulations, 2011 and have adequate financial resources and have made firm financial arrangements for financing the acquisition of the Equity Shares under the Open Offer, in terms of Regulation 25(1) of the SEBI (SAST) Regulations, 2011.
- The Open Offer is not conditional upon any minimum level of acceptance in terms of Regulation 19(1) of the SEBI (SAST) Regulations.
- This Public Announcement is not being issued pursuant to a competing offer in terms of Regulation 20 of the SEBI (SAST) Regulations.
- This Open Offer is also subject to the other terms and conditions mentioned in this Public Announcement and as will be set out in the DPS and the Letter of Offer, proposed to be issued in accordance with the SEBI (SAST) Regulations.

- All information in relation to the Target Company contained in the Public Announcement is based on publicly available sources.
- The Acquirer and PAC do not have an intention to delist the Target Company pursuant to this Open Offer.

ISSUED BY MANAGER TO THE OFFER:

BEELINE

Beeline Capital Advisors Private Limited
Registered Office: B/1311-1314, Shilp Corporate Park, Near Rajpath Club, Rajpath Rangoli Road, Sarkhej - Gandhinagar Hwy, Ahmedabad, Gujarat 380054
Tel. No.:079 – 49185784
Email: mb@beelinemb.com
Investor Grievance E-mail: ig@beelinemb.com
Website: www.beelinemb.com
Contact Person: Nikhil Shah
SEBI Registration No.: INM000012917

For and on behalf of the Acquirer and PAC:

Rakesh Ramanlal Shah	For Komal Infotech Private Limited
Sd/-	Sd/- Rakesh Ramanlal Shah Director

Place: Ahmedabad
Date: July 29, 2026